

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5527 of 2008**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

24/Dated: 26th March, 2021

Heard Mr. Piyush Chitresh learned counsel for the petitioner and Mrs. Vandana Singh, learned counsel for respondent-State through V.C.

2. At the request of learned counsel for the petitioner, enabling him to file compilation and written notes of argument, put up this case on 26.04.2021.

(Deepak Roshan, J.)

Amardeep/